

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No. 12/95/AMR/2022		95 of IBC	Central Bank of India Vs. K. Mohan Rao & Segno Cereamics Private Limited (under Liquidation)

ORDER

Ms. Aishwarya, Counsel for the FC present. Ms. C.Bhargavi, Counsel for the Personal Guarantor present and submits that counter is filed. Office to check and put up the counter. For hearing, list the matter on 10.04.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN